



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ९, अंक ५]

शुक्रवार, जानेवारी १३, २०२३/पौष २३ शके १९४४

[पृष्ठे ५, किंमत : रुपये २७.००

असाधारण क्रमांक ८

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Creation of Supernumerary Post and Appointment of Selected Candidates (Amendment) Act, 2022 (Mah. Act No. VIII of 2023), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,

I/c. Secretary (Legislation) to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. VIII OF 2023.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 13th January 2023.)

An Act to amend the Maharashtra Creation of Supernumerary Posts and Appointment of Selected Candidates Act, 2022.

WHEREAS it is expedient to amend the Maharashtra Creation of Mah. Supernumerary Posts and Appointment of Selected Candidates Act, 2022, XLV of for the purposes hereinafter appearing; it is hereby enacted in the Seventy-third Year of the Republic of India, as follows :—

1. This Act may be called the Maharashtra Creation of Short title. Supernumerary Posts and Appointment of Selected Candidates (Amendment) Act, 2022.

Substitution of SCHEDULE of Mah. XLV of 2022. 2. For the SCHEDULE appended to the Maharashtra Creation Mah. of Supernumerary Posts and Appointment of Selected Candidates Act, XLV of 2022, the following SCHEDULE shall be substituted, namely:— 2022.

“ SCHEDULE

(See sections 3 and 4)

Sr. No. (1)	Name of the Department (2)	Cadre (3)	Group (4)	Number of Posts (5)
1	General Administration Department	(i) Desk Officer	B	6
		(ii) Clerk-cum-Typist	C	12
2	Revenue and Forests Department	(i) Deputy Collector	A	3
		(ii) Tahasildar	A	18
		(iii) Deputy Superintendent	B	3
		(iv) Naib Tahasildar	B	25
		(v) Forest Guard	C	15
		(vi) Clerk	C	6
		(vii) Talathi	C	35
		(viii) Post Group C Grade 4	C	12
		(ix) Peon	D	13
		(x) Guard	D	1
3	Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	(i) Agriculture Assistant	C	71
4	Finance Department	(i) Assistant Commissioner of State Taxes	A	7
		(ii) State Tax Inspector	B	13
		(iii) Account Clerk	C	2
		(iv) Junior Auditor	C	1
		(v) Tax Assistant	C	20
5	Rural Development Department	(i) Deputy Chief Executive Officer/Block Development Officer	A	7
		(ii) Assistant Block Development Officer	B	5
		(iii) Senior Assistant (Accounts)	C	1
		(iv) Health Worker (Male)	C	4
		(v) Gram Sevak	C	2
		(vi) Contractual Gram Sevak	C	5
		(vii) Health Worker (Female)	C	20

SCHEDULE-Contd.

(1)	(2)	(3)	(4)	(5)
		(viii) Junior Engineer Micro Irrigation	C	1
		(ix) Assistant Civil Engineer	C	15
		(x) Junior Civil Engineer (Irrigation)	C	1
		(xi) Junior Assistant (Rural Water Supply)	C	1
		(xii) Livestock Supervisor	C	4
		(xiii) Junior Assistant (Accounts)	C	1
		(xiv) Pharmacist	C	4
		(xv) Junior Assistant (Mantra)	C	1
		(xvi) Extention Officer (Agriculture)	C	1
		(xvii) Supervisor (Female)	C	1
		(xviii) Peon	D	25
6	Urban Development Department	(i) Veterinary Officer	A	2
		(ii) Associate Professor (Obstetric and Gynaecologist)	A	1
		(iii) Assistant Professor (Anesthesiologist)	A	1
		(iv) Junior Engineer (Civil)	B	2
		(v) Sub - Engineer (Civil)	B	2
		(vi) Sub - Engineer (Mechanic & Electric)	B	1
		(vii) Birth Registration Clerk / Death Registration Clerk/ Notice Clerk	C	9
		(viii) Sectional Engineer	B	1
		(ix) Junior Engineer	C	1
		(x) Junior Engineer (Signaling & Telecommunication) II	C	1
		(xi) Junior Engineer (Store)	C	1
		(xii) Station Controller	C	3
		(xiii) Safety Supervisor II	C	1
		(xiv) Technician Civil II	C	1

SCHEDULE-Contd.

(1)	(2)	(3)	(4)	(5)
		(xv) Technician (Emergency & Maintenance)	C	1
		(xvi) Technician (Emergency & Maintenance) II	C	2
		(xvii) Technician I	C	1
		(xviii) Technician (Signaling & Telecommunication) II	C	9
		(xix) Technician II	C	16
		(xx) Helper	D	2
7	Indutries, Energy and Labour Department	(i) Industries Deputy Director (Technical)	A	2
		(ii) Industries Officer	B	12
	MIDC	(iii) Executive Engineer	A	1
		(iv) Deputy Engineer		4
		(v) Executive Engineer (Civil)	B	1
		(vi) Deputy Engineer (Mechanic & Electric)	B	1
		(vii) Assistant	B	3
	MAHAJENCO	(viii) Technical-III	C	85
	MAHADISCOM	(ix) Additional Executive Engineer (Civil)	Pay Group 1	2
		(x) Additional Executive Engineer (Distribution)	Pay Group 1	6
		(xi) Deputy Executive Engineer (Distribution)	Pay Group 2	7
		(xii) Deputy Executive Engineer (Civil)	Pay Group 2	1
		(xiii) Assistant Engineer (Civil)	Pay Group 2	6
		(xiv) Junior Engineer (Civil)	Pay Group 3	3
		(xv) Assistant (Electric)	Pay Group 4	582

SCHEDULE-*Concl.*

(1)	(2)	(3)	(4)	(5)
		(xvi) Graduate Engineer Trainee(Civil)	B	4
		(xvii) Diploma Engineer Trainee (Distribution)	C	46
		(xviii) Diploma Engineer Trainee (Civil)	C	3
		(xix) Diploma Engineer Trainee (Distribution) (Internal Notification)	C	5
		(xx) Upkendra Sahayyak	C	301
8	Tribal Development Department	(i) Superintendent (Female)	C	1
		(ii) Assistant Project Officer/ Statistics Officer/ Administrative Officer/ Search Officer/ Home/ Registrar	B	4
9	Public Works Department	(i) Civil Engineering Assistant	B	3
		(ii) Junior Civil Engineer	B	2
		(iii) Junior Clerk	C	3
		(iv) Junior Clerk-Typist	C	3
		(v) Driver	C	1
		(vi) Khansama	D	2
		(vii) Mileman	D	6
		(viii) Watchman	D	2
		(ix) Peon	D	3
10	Home Department	(i) Deputy Superintendent of Police/ Assistant Commissioner of Police	A	12
		(ii) Assistant Regional Transport Officer	B	2
	State Excise	(iii) Assistant Commissioner	B	1
		(iv) Deputy Superintendent	B	5
		(v) Sub Inspector	C	3
11	School Education Department	(i) Deputy Education Officer	A	4
12	Medical Education and Drugs Department	(i) Senior Clerk	C	1
		Total		1553."